

1	2	3	4	5	6	7
29.	Sh. Sanjay Kapoor	4,365.00	4,365.00	
30.	Sh. Susheel Saxena	1,175.00	1,175.00	
31.	Sh. PradEEP Kumar	513.00	..	129.00	384.00	
32.	Mrs. Anjali Jain	9,361.00	..	1,000.00	8,361.00	
33.	Sh. M. S. Sridhar	386.00	386.00	
34.	Mrs. Madhu Sridhar	183.00	183.00	
35.	Mrs. P. K. Usha	2,728.00	2,728.00	
36.	Shri Suman Sharma	1,663.00	1,663.00	
	TOTAL	3,35,244.00	..	76,234.00	..	

Sd/-
(L. K. Galati)
Accounts Assistant

Sd/-
(P.K. Rastogi)
Asstt. Accountant

Sd/-
(H.K. Raizada)
Manager (Finance)

Drain on Foreign Exchange Reserves due to Discounting by Airlines

3176. SHRI DAULATSINHJI JADEJO: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that large scale discounting by about 35 airlines is causing drain on scarce foreign exchange reserve since Reserve Bank of India permits remittance of earnings on the basis of face value of tickets minus inflated expenditure; and

(b) what are the various steps Government are taking or contemplating to take to arrest this unethical practice?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). The illegal discounting of fares and similar unethical practices adopted by a number of foreign airlines operating to/from India have been brought to the attention of the Government. Appropriate action is taken in such cases under the Foreign Exchange Regulation Act.

Development of Kumbhalgarh port as Tourist Spot

3177. SHRI DEEN BANDHU VERMA: Will the Minister of TOURISM be pleased to state:

(a) whether Government have any plan to develop Kumbhalgarh Port as a tourist spot;

(b) if so, whether any survey team was ever deputed for survey;

(c) whether it is a fact that the Port of Kumbhalgarh is situated on a high altitude which can simultaneously be developed into a tourist beauty spot as well as a hill station; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI KHURSHEED ALAM KHAN): (a) to (d). The Ministry of Tourism has had got prepared a Master Plan (Land-use Plan) for Mewar Complex through the Central Town and Country Planning Organisation (TOPO) of the Ministry of Works and Housing at an estimated cost of Rs. 3.50

lakhs covering Haldighati, Rakta-Talai, Gogunda, Kumbhalgarh and Chavand. This Master Plan has since been submitted by the TOPO and a copy of the same has been sent to the Govt. of Rajasthan for their approval and notification under the local Town and Country Planning Act. The development works as per Master Plan will be taken up subject to the availability of funds and inter-se priorities after the State Govt. has taken action in the matter.

Request from Gujarat for Imported Palmolein Oil

3178. SHRI R. P. GAEKWAD: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Gujarat State Government has intimated the Centre of its demand of imported palmolein oil for the year 1981-82;

(b) if so, the quantity of palmolein oil allotted to that State from November, 1981 till September, 1982;

(c) whether the allotted quantity falls short of the total requirement of that State for palmolein oil; and

(d) if so, whether the Centre proposes to meet the shortfall in the remaining months, in view of the actual need and performance of Gujarat State?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (d). For the oil year 1981-82 (November, 1981 to October, 1982) the Gujarat State Government had indicated its requirement of imported edible oil at 1,06,000 MTs. Allocation of imported edible oils for Public Distribution are made from month to month on the basis of various factors, such as demand, consumption pattern, availability of indigenous edible oils in the State/region, availability of stocks with State Trading Corporation, allocations made earlier and quantities lifted against them.

Gujarat is one of the important oil producing States in the country. Apart from groundnut oil, it also produces sesame, rapeseed and mustard oils. It also gets soyabean and rapeseed oil imported by the National Dairy Development Board. In addition, allocations of imported palmolein oil are being made to Gujarat by Central Government.

During the period November, 1981 to October, 1982, 43,565 tonnes of palmolein oil have been allocated to Gujarat for public distribution system and on the basis of the factors mentioned above, by and large, this allocation is considered adequate.

Representation to civil accounts Employees Association in office council of Ministry

3179. SHRI M. ARUNACHALAM: Will the Minister of FINANCE be pleased to state:

(a) is it a fact that Civil Accounts Employees Association of Ministry of Finance has been recognised by Government; and

(b) if so, the reasons why no representation has so far been given in the Office Council of Ministry of Finance to the Association in spite of repeated requests from the representatives?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) An association known as "Central Accounts Employees Association" has been recognised by the Government. The recognition is purely to give them the facility of correspondence with the Government and representation of the collective grievances of the members and not for J.C.M. purposes.

(b) As mentioned above, the recognition given to the Association was not for J.C.M. purposes and as such no representation has been given to this Association on the Office Council of the Ministry.